

## **Muraharirao Surya Sundara Patnaik Simhagiri Vs Balaga Sridhara Rao, S/O. Late Sriramulu & Ors.**

**Court:** Andhra Pradesh High Court - Amaravati

**Date of Decision:** Jan. 20, 2025

**Acts Referred:** Bharatiya Nagarik Suraksha Sanhita, 2023 â€” Section 430, 528

Negotiable Instruments Act, 1881 â€” Section 138, 148

Code Of Criminal Procedure, 1973 â€” Section 389, 389(1), 389(3)

**Hon'ble Judges:** B V L N Chakravarthi, J

**Bench:** Single Bench

**Advocate:** T Lakshmi Narayana

**Final Decision:** Disposed Of

### **Judgement**